

COURT NO. 11
THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE - 1. SERVICE MATTERS OF YEAR 2018, 2019, GAD & TTD MATTERS WILL BE TAKEN UP ON MONDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

2. REVENUE MATTERS OF YEAR 2018, 2019, CRDA & URBAN LAND CEILING MATTERS WILL BE TAKEN UP ON TUESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

3. LAND ACQUISITION, STAMPS AND REGISTRATION OF YEAR 2018, 2019, FACTORIES, LABOUR & RTI MATTERS WILL BE TAKEN UP ON WEDNESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

4. FINAL HEARING MATTERS PERTAINING TO MACMA FROM THE YEAR 2022, LAW & LEGISLATURE AND DEPARTMENTS WHICH ARE NOT ELSEWHERE SPECIFIED WILL BE TAKEN UP ON THURSDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

5. CONTEMPT CASES ALONG WITH PORTFOLIO MATTERS WILL BE TAKEN UP ON FRIDAY - IMMEDIATELY AFTER MOTION LIST

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	MACMA/606/2026 (MVOP/585/2023) IA 1/2026 Condone Delay Petition	DANDA ADEMMA Vs MANGAMANI MADDALA	JALATH KUMAR BITRAGUNTA	GUDI SRINIVASU R1 & 2 NOTICE SENT NOT YET RETURNED R3 APP BY GUDI SRINIVASU	GUNTUR
2	MACMA/720/2026 (MVOP/484/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ORIENTAL INSURANCE COMPANY LIMITED Vs VIYYAPU AMMAJI	VENKATA SUBBAIAH POGULA		VISAKHAPATNAM
3	MACMA/724/2026 (MVOP/58/2018) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	THE ORIENTAL INSURANCE CO LIMITED Vs MYLAVARAPU GANGADHARA RAO	GUDI SRINIVASU		EAST GODAVARI
4	MACMA/725/2026 (MVOP/47/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	UNITED INDIA INSURANCE COMPANY LTD Vs MANCHALA YEDUKONDALU	V VEERABHADRA CHARY		WEST GODAVARI
5	MACMA/727/2026 (MVOP/48/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THE ORIENTAL INSURANCE COMPANY LIMITED Vs SHAIK ARSHA ELAHI	VENKATA SUBBAIAH POGULA		YSR KADAPA
6	MACMA/729/2026 (MVOP/150/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	NATIONAL INSURANCE COMPANY LTD Vs KONDEPI NAGARAJU DIED	SRAVAN KUMAR MANNAVA		PRAKASAM
7	MACMA/730/2026 (MVOP/148/2016) IA 1/2026 Condone Delay Petition	VEMANA THIRUPAIAH Vs M VENKATAIAH	A SYAM SUNDAR REDDY		YSR KADAPA

ADMISSION (OTHER SUBJECTS)

8	WP/28776/2026	SHAIK NOORI FATHIMA	VIVEKANANDA		GUNTUR
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IA 1/2026
Direction Petition
IA 2/2026
Direction Petition

Vs
THE ELECTION
COMMISSION OF INDIA

VIRUPAKSHA

VANKAYALAPATI N
PRAVEEN SC For GNT
ONG
NLR Municipal Corporations
N ASHWANI KUMAR

ADMISSION (Law And Legislature)

9	WP/28313/2026 IA 1/2026 Direction Petition	V. ARMUGAN Vs THE STATE OF ANDHRA PRADESH	DHANUNJAYA BARU	GP FOR LAW LEGISLATIVE AFFAIRS GP FOR REVENUE	CHITTOOR
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ADMISSION (AP CRDA)

10	WP/29124/2026 IA 1/2026 Stay Petition	KOYYAGURA ABSHALOMA RAJU Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION GP FOR REVENUE	GUNTUR
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ADMISSION (T.T.D)

11	WP/29114/2026 IA 1/2026 Stay Petition	S REVATHI Vs THE STATE OF ANDHRA PRADESH	SAI AKASH N	GP FOR ENDOWMENTS	CHITTOOR
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COURT NO. 11

THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Thursday The 8th day of October 2026(AFTER CAUSELIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
12.1,12.2 along with 12					
12	CC/6536/2023 (WP/6661/2023) IA 1/2026 Recall Petition IA 2/2026 Recall Petition	J.V. NARASIMHAMURTHY Vs SRI. DR.M. HARI JAWAHARLAL	NIMMAGADDA REVATHI	Y BALAJI T V L NARASIMHA RAO R 1 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE GUNTUR IS NOT YET RETURNED. R 2 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE KURNOOL IS NOT YET RETURNED. R 3 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE TIRUPATI IS NOT YET RETURNED.	CHITTOOR
12.1	CC/6543/2023 (WP/6677/2023) IA 1/2026 Leave Petition IA 2/2026 Recall Petition IA 3/2026 Recall Petition	J.V. NARASIMHAMURTHY Vs SRI. DR.M. HARI JAWAHARLAL	NIMMAGADDA REVATHI	Y BALAJI T V L NARASIMHA RAO R 1 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE GUNTUR IS NOT YET RETURNED. R 2 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE KURNOOL IS NOT YET RETURNED. R 3 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE TIRUPATI IS NOT YET RETURNED.	CHITTOOR
12.2	CC/6544/2023 (WP/6683/2023) IA 1/2026 Recall Petition IA 2/2026 Recall Petition	J V NARASIMHAMURTHY Vs M HARI JAWAHARLAL	NIMMAGADDA REVATHI	Y BALAJI T V L NARASIMHA RAO R 1 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE GUNTUR IS NOT YET RETURNED. R 2 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE KURNOOL IS NOT YET RETURNED. R 3 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE TIRUPATI IS NOT YET RETURNED.	CHITTOOR
13	CC/213/2024 (WP/21807/2023) IA 1/2026 Dispense with Petition IA 2/2026 Miscellaneous Petition IA 3/2026 Recall Petition	M/S NEELAM AGRO SERVICE Vs SRI GOPAL KRISHNA DWIVEDI IAS	DASARI S V V S V PRASAD	BH RAMA KRISHNA NAIK NAGARAJU PULLAGURA C SUMON R 1 BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE GUNTUR IS NOT YET RETURNED.	SRIKAKULAM

FOR BEING MENTIONED

14	MACMA/361/2022 (MVOP 62/2016)	D. SREENIVASULU Vs GARLA MADHUSUDHAN REDDY	MAHADEVA KANTHRIGALA	M SUGUNA N RAMA KRISHNA R1, R3 - APP BY M/S M SUGUNA. R2 - APP BY N RAMA KRISHNA. LC RECORD AVAILABLE	CHITTOOR
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ADMISSION (OTHER SUBJECTS)

15	WP/24051/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KONANKI SRINU Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR	PRAKASAM
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ADMISSION (Law And Legislature)

16	WP/28177/2026 IA 1/2026 Direction Petition	SANDEEP BHAVAN PAMARATI Vs THE SECRETARY	SANDEEP BHAVAN PAMARATI(PARTY IN PERSON)	P NARAHARI BABU G VENKAT REDDY	GUNTUR
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ADMISSION

17	MACMA/241/2026 (MVOP/41/2021) IA 1/2026 Stay Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs DADISETTI APPANNA BABU	KESAVI KUMARI NEMALA	R1, R5 - UNSERVED, RETURNED R3, R4 - NOTICE SENT NOT YET RETURNED R2- MINOR REP. BY R1 VIDE C.T.	EAST GODAVARI
18	MACMA/403/2026 (MVOP/443/2017) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	NATIONAL INSURANCE CO. LTD. Vs K. HANUMANTHA REDDY	T S RAYALU	R1,2,4 & 5 - UNSERVED RETURNED R3 SERVED	KURNOOL
19	MACMA/432/2026 (MVOP/79/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	NATIONAL INS.CO.LTD Vs A.SUMATHI	GUDI SRINIVASU	BHASKAR PREM KOUSHIK	CHITTOOR
20	MACMA/451/2026 (MVOP/665/2017) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	NATIONAL INSURANCE CO LTD Vs L PEDDA REDDY	T S RAYALU	R1 TO 4,- UNSERVED RETURNED R6,R8 TO 9 - UNSERVED RETURNED "ADDRESSEE LEFT" R7 SERVED	KURNOOL
21	MACMA/454/2026 (MVOP/4/2020) IA 2/2026 Condone Delay Petition	KAMISETTY KOTESWARAMMA Vs MANNE SUNITHA	SIVAPRASAD REDDY VENATI	IN IA 02/2026 R1-UNSERVED RETURNED R2-SERVED R3-NOTICE SENT, NOT YET RETURNED	SPS NELLORE
22	MACMA/508/2026 (MVOP/26/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs PAMIREDDY SRINIVASA REDDY	P VENKATA RAO SC For APSRTC	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) IN IA 01/2026 R1-RETURNED UNSERVED R2-NOT NECESSARY PARTY VIDE CT	KRISHNA
23	MACMA/564/2026 (MVOP/409/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	RELIANCE GENERAL INSURANCE COMPANY LIMITED Vs CHALLA VENKATA SUBBAMMA	GUDI SRINIVASU	R1,4 NOTICE SENT NOT YET RETURNED R2,3 MINORS	SPS NELLORE

24	MACMA/604/2026 (MVOP/40/2017) IA 1/2026 Condone Delay Petition IA 2/2026 Petition to Declare Major IA 3/2026 Enhancement Petition	NOSSAM SUJATHA Vs UNDELA VENKATA RAMIREDDY	M VENKATA RAMANA REDDY	R1 TO 3 NOTICE SENT NOT YET RETURNED	YSR KADAPA
25	MACMA/605/2026 (MVOP/440/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs JALUMUURU RAMU	K SRINIVASA PRASAD SC For APSRTC	JAYANTI S C SEKHAR R1 APP BY JAYANTI S C SEKHAR R2 NOT NECESSARY PARTY	VIZIANAGARAM

INTERLOCUTORY

26	MACMA/458/2025 (MVOP/5/2020) IA 2/2025 Permission Petition	TATA AIG GENERAL INSURANCE COMPANY LTD Vs GAJJALA MANJULA	D RAVI KIRAN	D KODANDARAMI REDDY R1 & 5 - APP BY D KODANDARAMI REDDY R2 & 3 MINORS R4 UNSERVED RETURNED R6 TO 9 REMAINED EXPARTE	YSR KADAPA
27	MACMA/1020/2025 (MVOP/155/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition IA 4/2026 Permission Petition	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Vs NARRAVULA ANJANEYA REDDY	HARINATH REDDY SOMA	K RATHANGA PANI REDDY R1,3 UNSERVED RETURNED R2 SERVED	YSR KADAPA
28	MACMA/128/2026 (MVOP/121/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition IA 3/2026 Permission Petition	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Vs KANDHATI CHIRANJEEVI	GUDI SRINIVASU	DHEERA KANISHKA R1 APP BY DHEERA KANISHKA R2 & 3 - SERVED	CHITTOOR
29	MACMA/132/2026 (MVOP/319/2023) IA 3/2026 Stay Petition	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED Vs ANNAREDDY VANI	SRINIVASA RAO KAMARAJUGADDA	D KODANDARAMI REDDY RR 1 TO 4 - APP BY M/S D KODANDARAMI REDDY. RR 2 TO 4 - MINORS REP BY R1 VIDE C.T. R5 - NOTICE SENT NOT YET RETURNED. R6 - SERVED	YSR KADAPA
30	MACMA/520/2026 (MVOP/263/2015) IA 2/2026 Stay Petition	TATA AIG GENERAL INSURANCE COMPANY LIMITED Vs KILARU SAMBASIVA RAO DIED	D RAVI KIRAN	G VIVEKANAND R1 DIED VIDE C.T R2 TO 4 deemed to be served as per c.o dt 1/10/26 R5 APP BY G VIVEKANAND R6 NOT YET RETURNED	KRISHNA

FINAL HEARING

31.1 along with 31

31	MACMA/94/2022 (MVOP/326/2017)	PATAN GOUSIYA Vs SRI DEIVSETTY KARIMULLA	NUTHALAPATI KRISHNA MURTHY	N RAMA KRISHNA LC RECORD AVAILABLE	PRAKASAM
31.1	MACMA/264/2022 (MVOP/326/2017)	NATIONAL INSURANCE COMPANY LIMITED Vs PATAN GOUSIYA	N RAMA KRISHNA	NUTHALAPATI KRISHNA MURTHY	PRAKASAM
32	MACMA/209/2022 (MVOP/26/2014)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs DEVANGAM B PRASAD	D RAVI KIRAN	R1 & 2 - UNSERVED RETURNED L.C RECORD AVAILABLE	ANANTAPUR

33.1 along with 33

33	MACMA/247/2022 (MVOP/108/2017)	THE DIVISIONAL MANAGER Vs N.SUDHAKAR REDDY	RAMA MOHAN RAO KOTHA	DHEERA KANISHKA R1- APP. BY M/S DHERA KANISHKA. R2 & R3-UNSERVED, RETURNED LC RECORD AVAILABLE	CHITTOOR
33.1	X OBJ/5/2023 (MVOP/108/2017) IA 1/2026 Additional Material Petition	THE DIVISIONAL MANAGER Vs N SUDHAKAR REDDY	DHEERA KANISHKA		CHITTOOR

34.1 along with 34

34	MACMA/251/2022 (MVOP/109/2017)	THE DIVISIONAL MANAGER Vs N USHARANI @ C USHA RANI @ USHA	RAMA MOHAN RAO KOTHA	DHEERA KANISHKA R1-APP. BY M/S DHEERA KANISHKA. R2 & R3-UNSERVED, RETURNED LC RECORD AVAILABLE	CHITTOOR
34.1	X OBJ/4/2023 (MVOP/109/2017) IA 1/2026 Additional Material Petition	THE DIVISIONAL MANAGER Vs N USHARANI @ C USHA RANI @ USHA	DHEERA KANISHKA		CHITTOOR
35	MACMA/253/2022 (MVOP/6/2015)	M/S. ORIENTAL INSURANCE COMPANY LIMITED Vs BOMMIDI NADEEP	AMANCHARLA SATISH BABU	LC RECORD AVAILABLE	KRISHNA
36	MACMA/7/2023 (MVOP/19/2017)	B.PRAKASH RAO Vs VADDI ANJINAPPA	N RANGA REDDY	GUDI SRINIVASU R1-SERVED. R2-UNSERVED, RETURNED R3-NOTICE SENT NOT YET RETURNED.	ANANTAPUR

37.1 along with 37

37	MACMA/703/2023 (MVOP/178/2019)	KARNATAKA STATE ROAD TRANSPORT CORPORATION Vs BATHINI ANANDA	ARAVALA RAMA RAO	SURESH KUMAR REDDY KALAVA RR 1 TO 3 - APP BY M/S SURESH KUMAR REDDY KALAVA. R4 - NOT NECESSARY PARTY VIDE C.T.	CHITTOOR
37.1	X OBJ/23/2024 (MVOP/178/2019)	BATHINI ANANDA Vs THE KSRTC	SURESH KUMAR REDDY KALAVA		CHITTOOR

FOR ORDERS**38.1 along with 38**

38	WP/12374/2019 IA 1/2019 Suspension Petition IA 1/2026 Leave Petition	ANDHRA PRADESH NGOS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR GENERAL ADMINISTRATION (AP) N RAVI PRASAD	KRISHNA
38.1	WP/11609/2019 IA 1/2019 Suspension Petition IA 1/2026 Leave Petition	A.P. STATE TEACHERS UNION Vs THE STATE OF ANDHRA PRADESH	M/S BHARADWAJ ASSOCIATES	GP FOR GENERAL ADMINISTRATION (AP) N RAVI PRASAD	KRISHNA

39.1,39.2,39.3,39.4,39.5,39.6,39.7,39.8,39.9,39.10,39.11,39.12,39.13,39.14,39.15,39.16,39.17,39.18,39.19,39.20,39.21,39.22,39.23,39.24,39.25,39.26,39.27,39.28,39.29,39.30,39.31,39.32,39.33,39.34,39.35,39.36,39.37,39.38,39.39,39.40,39.41,39.42,39.43,39.44,39.45 along with 39

39	WP/17447/2025 IA 1/2025 Direction Petition	GUDAVALLI SAMPURNA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR SPL.PUBLIC PROSECUTOR FOR CID GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.1	WP/1545/2025 IA 1/2025 Direction Petition	PALLEPOGU SARATH BABU Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE V V LAKSHMI NARAYANA GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.2	WP/2135/2025 IA 1/2025 Direction Petition	PALLEPOGU PUSHPA RAJU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
39.3	WP/2138/2025 IA 1/2025 Direction Petition	PALLEPOGU MADHUSUDHAN RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
39.4	WP/2389/2025 IA 1/2025 Direction Petition	ADAPA SIVA SHANKAR BABU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE AKULA VAMSI KRISHNA S PRANATHI	GUNTUR
39.5	WP/2392/2025 IA 1/2025 Direction Petition	MEDA MALLESWARI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE VINOD KUMAR PEMMASANI GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.6	WP/2395/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	TADIBOINA RAMA KOTESWARA RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI K VENKATESH	GUNTUR
39.7	WP/2413/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition IA 3/2025 Leave Petition	MARKAMPUDI ASHOK Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GUTTAPALEM VIJAYA KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.8	WP/3201/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	RAVURI PRABHUDASU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS CKR ASSOCIATES GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR

39.9	WP/3202/2025 IA 1/2025 Direction Petition	NALLAGORLA SESHARATNAM Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOME GP FOR REGISTRATION AND STAMPS GULIPALI SURAJ S PRANATHI	GUNTUR
39.10	WP/3314/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	TADIBOINA VASU DEVA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.11	WP/3316/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SADAM PAMULU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI GULIPALI SURAJ	GUNTUR
39.12	WP/3317/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	ADINEDI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
39.13	WP/4549/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SHANAGARAPU SRINIVAS RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
39.14	WP/4550/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	ADINEDI SRINIVAS RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
39.15	WP/4560/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SHANAGARAPU ANJIAH Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.16	WP/4561/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	THOTA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
39.17	WP/4653/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	NALGONDA EDUKONDALU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
39.18	WP/6809/2025 IA 1/2025 Direction Petition	EEPURI SRIKANTH Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR

39.19	WP/7008/2025 IA 1/2025 Direction Petition	UNDAVALLI CHANDRAIAH Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
39.20	WP/7013/2025 IA 1/2025 Direction Petition	NALGONDA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.21	WP/7030/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	DAVU JOGA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS MANDALIKA KAVYA SUDHA GP MUNICIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ	GUNTUR
39.22	WP/9985/2025 IA 1/2025 Direction Petition	THOTA SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ	GUNTUR
39.23	WP/9986/2025 IA 1/2025 Direction Petition	TADIBOYENA MANGAMMA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
39.24	WP/9987/2025 IA 1/2025 Direction Petition	PALLEPOGU USHA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE K RAMA KOTESWARA RAO GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.25	WP/10306/2025 IA 1/2025 Direction Petition	THOTA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE K A NARASIMHAM	GUNTUR
39.26	WP/17227/2025 IA 1/2025 Direction Petition	KATTEPOGU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.27	WP/17228/2025 IA 1/2025 Direction Petition	GUDAVALLI BABU RAO @ DEVADANAM Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE P ROY REDDY GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.28	WP/18719/2025 IA 1/2025 Direction Petition	THATI VEERA SANKARA RAO @ SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI GULIPALI SURAJ	GUNTUR
39.29	WP/18756/2025 IA 1/2025 Direction Petition	EEPURI NAGESHWAR RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR

39.30	WP/20628/2025 IA 1/2025 Direction Petition	RAVURI RUTHAMANI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE VINOD KUMAR PEMMASANI GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.31	WP/20630/2025 IA 1/2025 Direction Petition	KATTEPOGU RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.32	WP/20696/2025 IA 1/2025 Direction Petition	PALADUGU NAGALAKSHMI Vs THE STATE OF AP	K RAMA KOTESWARA RAO	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV RAGHAVAN K THALAPAKA S PRANATHI	GUNTUR
39.33	WP/20731/2025 IA 1/2025 Direction Petition	KATTEPOGU SAROJINI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.34	WP/21032/2025 IA 1/2025 Direction Petition	BURRI PAMULU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR LAND ACQUISITION GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REGISTRATION AND STAMPS S PRANATHI SURESH KUMAR REDDY KALAVA	GUNTUR
39.35	WP/21392/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	RAVURI CHINA MUSALAIAH Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE S PRANATHI	GUNTUR
39.36	WP/26096/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KATTEPOGU CHENCHU RAMA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
39.37	WP/26159/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KATTEPOGU ANASURYAMMA Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE K JOSEPH GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.38	WP/26341/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	THADIBOINA VENKATA SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
39.39	WP/27256/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KATTEPOGU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE K JOSEPH GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR

39.40	WP/27264/2025 IA 1/2025 Direction Petition	THOTA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
39.41	WP/27265/2025 IA 1/2025 Direction Petition	ADINEEDU VENAKTESWARAMMA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.42	WP/27267/2025 IA 1/2025 Direction Petition	MUVVA VEERA SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR LAND ACQUISITION V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.43	WP/27269/2025 IA 1/2025 Direction Petition	KATTEPOGU BUTCHIAH Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.44	WP/27271/2025 IA 1/2025 Direction Petition	KATTEPOGU NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.45	WP/27274/2025 IA 1/2025 Direction Petition	KATTEPOGU NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE MARELLA RADHA GP FOR REGISTRATION AND STAMPS GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR

AT 2.15 PM MATTERS

40.1,40.2 along with 40

40	WP/22213/2008 IA 2/2009(WPMP 11518/2009) Direction Petition	SMT. GANAPA (METTU) KRISHNA KUMARI Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	VEDULA SRINIVAS	ADDL ADVOCATE GENERAL (AP) V S R ANJANEYALU DEEPAK BHATTACHARJEE T	GUNTUR
40.1	WP/8735/2009 IA 2/2009(WPMP 11436/2009) Direction Petition	SMT.GANAPA (METTU) KRISHNA KUMARI Vs GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	VEDULA SRINIVAS	ADDL ADVOCATE GENERAL (AP) V S R ANJANEYALU	GUNTUR
40.2	WP/14284/2009 IA 1/2009(WPMP 18725/2009) Fix an Early Date	A. BALA SUDHAKARA SASTRY Vs THE GOVERNMENT OF ANDHRA PRADESH	VEDULA SRINIVAS	ADDL ADVOCATE GENERAL (AP)	GUNTUR

41.1,41.2,41.3,41.4 along with 41

41	WP/2604/2026 IA 1/2026 Stay Petition	M/S BYTE AND GULP RESTUARANTS PVIVATE LIMITED Vs THE TIRUMALA TIRUPATHI DEVASTHANAM	V V N NARAYANA RAO	NVS PRASADA VARMA	CHITTOOR
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41.1	WP/19286/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 2/2026 Vacate Stay Petition	M/S ANUSHA HOSPITALITY SERVICES PVT LTD. Vs THE STATE OF ANDHRA PRADESH (DELETED)	M R K CHAKRAVARTHY	- A SUMANTH (SC FOR TTD) NVS PRASADA VARMA B SUDHAKAR REDDY AND NEERAJA REDDY	CHITTOOR
41.2	WP/21300/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 3/2025 Direction Petition IA 2/2026 Vacate Stay Petition	ANUSHA HOSPITALITY SERVICES PVT LTD Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	- NVS PRASADA VARMA B SUDHAKAR REDDY AND NEERAJA REDDY	CHITTOOR
41.3	WP/21793/2025 IA 1/2025 Stay Petition IA 1/2026 Direction Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	TENDERS TIRUMALA Vs THE TIRUMALA THIRUPATHI DEVASTHANAM TTD	V V N NARAYANA RAO	NVS PRASADA VARMA B SUDHAKAR REDDY AND NEERAJA REDDY Dr MAJJI SURI BABU GURRALA ARUN ADAPA RAMYA SAHITHI NAIDU	CHITTOOR
41.4	WP/31211/2025 IA 1/2025-Direction Petition	ANUSHA HOSPITALITY SERVICES PVT LTD Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR ENDOWMENTS NVS PRASADA VARMA	CHITTOOR